

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The Government has enacted the Control of National Highways (Land and Traffic) Act, 2002. The provisions under section 36 of the said Act provides that where any damage has been caused to any Highway, the Highway Administration shall have such damage repaired at its own expenses and such expenses together with fifteen per cent, thereof as additional charges or any fine imposed shall, without prejudice to any other action which may be taken against the person who has so contravened subsection (1) of section 36, be recovered from him in accordance with the provisions contained in section 27 as if such expenses and additional charges were the expenses and additional charges recoverable under that section.

#### **Construction of Expressways by 2022**

3823. SHRI B.S. GNANADESIKAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has planned to construct 15,600 km of expressways by 2022 and has identified over 40 stretches for the same and to create an Indian National Expressway Network by the Thirteenth Five Year Plan;

(b) whether it is also planned to cover special economic zones, industrial corridors, industrial towns and densely populated cities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The Eleventh Five Year Plan (2007-12) *inter-alia* stipulated to formulate and implement a Master Plan for 15,600 km of access controlled expressways for high density corridors.

The Ministry had awarded a Consultancy Services for formulation of a Master Plan for the National Expressway Network in the country. The report recommended total Expressway Network of about 18,637 km for completion in phased manner upto the year 2022. The Report *inter-alia* considered the connectivity requirements for ports, industrial/agricultural/business centres, major cities, other high revenue earning centres such as tourist destinations, Special Economic Zones (SEZs), etc., and identified 60 stretches. Detailed programme for implementation has not yet been finalized.

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† Original notice of the question was received in Hindi